

were also believed to be involved in the kidnapping and murder to late Shri Mhatre were reported to have escaped from the United Kingdom to Pakistan.

(c) The Magistrate trying the case of Shri Mhatre has issued warrants for production of these accused persons, namely, Muhammad Mirza Aslam, Mohd. Mushrat Iqbal and Azhar Mahmood Shafi.

Joint Anti-Indian Demonstrations in Foreign Countries by Extremist Sikhs and Pakistanis

2602. SHRI BRAJA MOHAN MOHANTY : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether Government have any information that in some foreign countries anti-Indian demonstrations have been organised by Sikh extremists and Pakistanis jointly;

(b) if so, details thereof; and

(c) the reaction of Government thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI RAM NIWAS MIRDHA) : (a) Yes, Sir

(b) The demonstration organised by the Sikhs in London on June 10, 1984 was attended by some members of so-called Jammu and Kashmir Liberation Front and Jammu and Kashmir Muslim Conference. Similarly, the demonstration held at Copenhagen on June 10 was attended by some Pakistani nationals.

(c) Intensive publicity measures have been and are being taken to educate public opinion and counter misinformation. The Governments concerned also have been requested to ensure that these demonstrations do not lead to or encourage violence of any kind.

Registration of Power Plants and Posts & Telegraph Equipment in the State Small Scale Sector

2603. SHRI S.A. DORAI SEBASTIAN : Will the PRIME MINISTER be pleased to state :

(a) whether there had been a discussion on June 6, 1984 with the West Bengal State Electronics officials regarding inclusion of equipment pertaining to power plants and post and telegraph units for registration in the State Small scale sector;

(b) if so, the details of the same; and

(c) the decisions taken thereon and action taken for its implementation ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF ELECTRONICS AND IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (DR. M.S. SANJEEVI RAO) : (a) No, Sir.

(b) and (c) Do not arise.

Return of National Awards

2604. SHRI G.S. NIHAL SINGH WALA : Will the Minister of HOME AFFAIRS be pleased to refer to the reply given to Unstarred Question No. 2933 on 10 August, 1983 regarding return of National Awards and state :

(a) the procedure for the award of Padam Shri and other similar titles on non-officials;

(b) whether any awardees have returned their awards after 10 August, 1983;

(c) if so, their names and whether they hold any official positions;

(d) whether there is any procedure of precedent for the return of the awards once given; and

(e) if not, the reasons for the acceptance of the return of awards